

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 27.03.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1080 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Pradeep M.R Vs. Ravindra Belayur Resolution Professional of M/S Merchem Ltd & Ors.	Kartik Malhotra
2.	I.A. No. 1083 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Merchem (India) Pvt Ltd & Anr. Vs. Ravindra Belayur Resolution professional of Merchem Ltd & Ors	S. Santanam Swaminadhan

By Order
-sd/-
Assistant Registrar

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